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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 3265/2016
GAURI RISHI Petitioner
Through None.
versus

DELHI POLICE LICENSING DEPARTMENT AND ORS Respondents
Through Mr. Sanjoy Ghose, Advocate for
respondent Nos.1 and 2.
Mr. Rajesh Gogna, Advocate for
respondent No.3.
Mr. S.M. Bhasker, Advocate for
respondent No.4.
Mr. Vaibhav Gaggar with Ms.
Sumedha Dang, Advocates for
respondent No.5.

CORAM:
HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER
% **25.04.2017**

CM No.15317/2017 (on behalf of respondent No.4 seeking permission to file additional counter affidavit)

Issue notice to the non-applicants.

Notice is accepted by the learned counsel appearing for the respondent Nos.1 and 2 as also by the learned counsel appearing for the respondent No.3. Notice is also accepted by the learned counsel appearing for the respondent No.5.

Dasti notice shall issue to the petitioner through counsel, returnable on 04.05.2017, the date already fixed.

SANJEEV SACHDEVA, J

APRIL 25, 2017
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